F.No.450/59/2003-Cus.IV

Government of India Ministry of Finance (Department of Revenue) Central Board of Excise & Customs

Subject: Movement of Domestic Courier bags on domestic segments of international flights-reg

I am directed to refer to representations received from domestic courier companies and field formations of Customs to allow the movement of domestic couriers bags on domestic segment of international flights.

- **2.** The matter has been examined by the Board. It has been decided to allow the movement of domestic courier bags on domestic sector of international flights of all the airlines subject to following conditions:-
- (i) The Courier company must be registered with Customs.
- (ii) The packages/bags of domestic courier should be clearly and identifiably differentiated from the International Courier bags/packets by printing in bold "DOMESTIC COURIER".
- (iii) The domestic courier bags should be kept in separate pallets and should be stored in the separately marked domestic bins/containers on the aircraft.
- (iv) At the place of embarkation the domestic courier company will submit "goods declaration", indicating the number of bags, number of packages in bags, content of packages, to the on board courier or person in-charge of the aircraft with a copy to the Escort Officer of Customs.
- (v) At the place of disembarkation/ arrival, the cargo manifest will be filed by person in-charge of the aircraft or on-board courier, as the case may be, with the proper officer of Customs. In case ,on board courier is not accompanying the courier consignment, the responsibility to file the cargo manifest with the proper officer of Customs will vest with the person in charge of the aircraft.
- (vi) The copy of the declaration submitted to escort officer of Customs will be handed over by the Escort Officer to the Customs Officer at the disembarking airport, for carrying out the checks and verifications, if so required.
- (vii) If the courier consignment is accompanied by "on board courier", they will not be allowed to carry any courier bags on board the aircraft as hand baggage.
- 3. Kindly acknowledge receipt of the Circular.
- 4. Hindi version will follow.

D.S. Garbyal Under Secretary to the Government of India Phone No. 23094182